

State Vs Unknown  
FIR No. 000261/20  
P.S. Harsh Vihar  
U/s 379 IPC

15.01.2021

Ld. PO is on paternity leave.

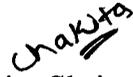
Fresh application for releasing the case property i.e. mobile phone on superdari received through e-mail ID of the court.

Present: Ld. APP for the State through VC.

This is an application for releasing of the mobile phone IMEI No.866278049418671 on superdari, filed on behalf of the applicant.

Let reply to the application be called from the concerned IO for 16.1.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

  
(Chakita Shrivastava)  
Reliever/Shahdara/KKD/Delhi  
15.01.2021

State Vs. Bhupendra Yadav  
FIR No. 0012/2021  
P.S. Farsh Bazar  
U/s 420/468/471 IPC

15.01.2021

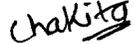
Ld. PO is on paternity leave.

Present: Ld. APP for the State through VC.

Fresh application received for bail u/s 437 Cr.P.C moved on behalf of the applicant/accused.

Let reply to the application be called from the concerned IO for 18.1.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

  
(Chakita Shrivastava)  
Reliever Judge/Shahdara/KKD/Delhi  
15.01.2021

State Vs Vishal @ Pagli  
FIR No. 0442/2020  
P.S. Farsh Bazar  
U/s 379/411 IPC

15.01.2021

Ld. PO is on paternity leave.

Present: Ld. APP for the State through VC.

Fresh application received for bail u/s 437 Cr.P.C moved on behalf of the applicant/accused.

Let reply to the application be called from the concerned IO for 16.1.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

*Chakita*

(Chakita Shrivastava)  
Reliever Judge/Shahdara/KKD/Delhi  
15.01.2021

State Vs Harish @ Golu  
FIR No. 001/2021  
P.S. Farsh Bazar  
U/s 25/54/59 Arms Act

15.01.2021

Ld. PO is on paternity leave.

Present: Ld. APP for the State through VC.

Fresh application received for bail u/s 437 Cr.P.C moved on behalf of the applicant/accused.

Let reply to the application be called from the concerned IO for 16.1.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.



(Chakita Shrivastava)  
Reliever Judge/Shahdara/KKD/Delhi  
15.01.2021

State Vs Unknown  
FIR No. 000554/21  
P.S. Farsh Bazar  
U/s 379 IPC

15.01.2021

Ld. PO is on paternity leave.

Fresh application for releasing the case property i.e. vehicle no. DL1Z-7243 on superdari received through e-mail ID of the court.

Present: Ld. APP for the State through VC.

This is an application for releasing of the vehicle no. DL1Z-7243 on superdari, filed on behalf of the applicant.

Let reply to the application be called from the concerned IO for 16.1.2021.

Copy of the order be sent to the Computer Branch for uploading the same on the website. Copy of the order be also sent to the A.O. (Judicial), who shall supply the same to the parties in terms of office order no. 2204-2221/D&SJ SHD/KKD/Delhi dated 20.04.2020 of the Ld. District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

*Chakita*

(Chakita Shrivastava)  
Reliever/Shahdara/KKD/Delhi  
15.01.202